

(c) if so, the details of the utilisation of foreign aid received by India during the Plan period ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) to (c). Government are aware of press reports on the subject referring to an address by Mr. Gordon Grieve, former Member of Parliament, to a local society in New Zealand. It is, however, understood that the New Zealand Government issued a press statement referring to these news reports and stating that they had effectively applied New Zealand Government aid to worthwhile projects which assisted the economic and social development of India.

Of the total aid utilised upto the end of Third Plan, 12 per cent went to Transport and Communication, 7 per cent to Power, 33 per cent to Industrial Development, 21 per cent for Food, 9 per cent for commodities with multiple uses, 3 per cent to Agriculture and 5 per cent for other miscellaneous uses. New Zealand aid to India has mainly been in the field of dairy development and for meeting expenses on experts and training of students

**Committee on Over-Invoicing, Under-Invoicing of Imports and Mis-utilisation of Import Licences**

5200. SHRI SHANKARRAO MANE : Will the Minister of FINANCE be pleased to state :

(a) whether the Committee appointed by Government to study over-invoicing, under-invoicing and mis utilisation of import licences have submitted its report ; and

(b) if so, the conclusions of the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHKULA) : (a) and (b). The Study Team has completed its deliberations. Its report is under preparation and is expected to be submitted soon.

**Purse Presented to Badshah Khan**

5201. SHRI KANWAR LAL GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the amount taken by Badshah Khan

from India on his recent visit to this country and the amount sent to him after his departure ;

(b) whether this money was sent in foreign currency (American Dollars) ;

(c) the amount sent back to this country Badshah Khan for the welfare of the people of India or the rehabilitation of persons affected by the communal riots ;

(d) under what regulation of the Reserve Bank, permission was granted to allow him to take this money out of this country in foreign currency (American Dollars) ;

(e) the names and address of the person who signed the application subsequently to him ; and

(f) whether it is also a fact that about 30 cases belonging to Badshah Khan were also sent to Kabul with him ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Badshah Khan was allowed to take Rs. 30 lakhs, approximately, at the time of his departure and a further remittance of Rs. 6 lakhs, approximately, was allowed subsequently.

(b) Yes, Sir.

(c) No remittance is reported to have been received in India out of this amount.

(d) Permission was granted under the provisions of the Foreign Exchange Regulation Act.

(e) Requests seeking remittance facilities came from the *Sarhad Gandhi Seigra Samiti/Gandhi Peace Foundation*.

(f) No, Sir.

**Rise in Prices of Consumer Goods**

5202. SHRI KANWAR LAL GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the names of the articles consumed by middle class people whose prices increased in the first and second week of November ;

(b) what were the prices before and how much price increased during the above period ;

(c) what specific steps Government propose to take to check the prices of such commodities which are used by the common man ; and